HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/Admn.1(18)/78-XV-

Dated: 12.04.2017

"OFFICE ORDER"

In the interest of administration, following transfers and postings of the Officers/officials of this Registry are hereby ordered, with immediate effect:-

- 1. Shri Brij Lal Soni, newly promoted Deputy Registrar is posted as Deputy Registrar (O&A);
- 2. Shri Ram Lal Verma, Secretary is posted as Secretary to Hon'ble Mr. Justice Sureshwar Thakur, Judge (Court No. 4);
- 3. Shri Vishal Shabi, Section Officer, presently posted in the Computer Branch is posted as such in the Judicial section;
- 4. Smt. Seema Sharma, Section Officer, presently posted in the Judicial Branch is posted as such in the Computer Branch;
- 5. Shri Khem Chand Sharma, Senior Assistant presently posted in the Judicial Branch is posted in the Diary and Despatch Section;
- 6. Smt. Reena Kaushal, Senior Assistant presently posted in the Diary and Despatch Section is posted in the Judicial Branch.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV- $\mp 624-3$ /
Copy forwarded for information to:-

Date

Dated: 11.04.2017

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- 1. The Principal Private Secretary to Hon'ble the Chief Justice;
- 2. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
- 3. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.);
- 4. All the Section Officers/ Private Secretaries/ Estate Officer/Chief Librarian;
- 5. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
- 6. The above named officers/officials (by name), for information and compliance;
- 7. Personal files of the above named officers/officials;
- 8. Guard File.

(From SI. Nos. 1 to 8, High Court of H.P. at Shimla-171 001).

DEPUTY REGISTRAR (ESTT.)